

THE HIGH COURT OF KERALA

A3- 44538/2015

Kochi- 682 031
Dated: 06/10/2018

OFFICIAL MEMORANDUM

Sub:- High Court Establishment- filling up of the vacancies in the category of Lift Operator- willingness called for- regarding.

It has been decided to fill up the existing vacancies in the category of Lift Operator in the scale of pay of ₹ 18000-41500 with Special and Compensatory allowances @ ₹150 and ₹250 respectively, from among the qualified and willing approved probationers working in the categories having identical scale of pay or lesser scale of pay than that of Lift Operator. The qualifications prescribed for the post are

1. S.S.L.C. or equivalent
2. Experience in the operation of lift or qualification helpful in the operation of lift.

Those who were in the High Court Service as on 01.01.2007 and are now working in the category of Duffadar and in posts carrying lesser scales of pay than that of Lift Operator need be in possession of the following qualifications.

1. Pass in Standard VII(III Form)
2. Experience in the operation of lift or qualification helpful in the operation of lift.

Qualified and willing approved probationers working in the categories having the identical or lesser scale of pay than that of Lift Operator are directed to **enter their names in the Register kept in the 'A' Section on or before 12.10.2018.**

(By Order)


G.Rathi
Deputy Registrar

To,

The Joint Registrars, High Court
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Finance Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The P.A. & Addl.P.A. to the Chief Justice, High Court
The Private Secretaries to Judges, High Court
The Librarian, Kerala Judicial Academy, High Court
The Section Officer, 'K' Section, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the
Additional Registrar (General Administration), High Court
All Section Heads, High Court

They shall bring the contents of this O.M. to the notice of the members working under them

(p.t.o)

The Kerala Judicial Academy, Athani
The Administrative Records Section , High Court
The Notice Board, High Court
The File/Stock File.